

III. Item-wise Details:

Sl. No.	Item	Number	Amount (Rs. in crore)
1	Consumer Industries	37	274.90
2	Deep Sea Fishing	11	10.69
3	Milk and Dairy Industries-	24	277.04
4	Fruits & Vegetables	33	25.87
5	Grain Processing	02	3.45
6	Oil Milling	02	6.00
7	Bakery Products	03	10.90
8	Others	174	1819.92
	TOTAL	286	2428.77

Incidents of ragging

*376. SHRI B.J. PANDA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether during the current academic session, some ugly incidents of ragging have been reported;

(b) if so, the details thereof;

(c) what is the action-plan of Government to control this un-abated menace;

(d) whether certain universities propose to install CCTVs in the colleges to control these incidents; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (e) No centralised data is maintained about the incidents of ragging in educational institutions. Isolated incidents of 'ragging' in higher and professional educational institutions do come to the notice of the Government from time to time.

Educational Institutions are responsible for controlling incidents of ragging. Governments of States and Union Territories have been asked by the Central Government to instruct educational institutions to take effective steps so as to eliminate 'ragging' from the educational system. The University Grants Commission has advised all Universities and Vice Chancellors to curb the menace of ragging in the Universities/Educational

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Institutions. The All India Council for Technical Education has publicized similar instructions in respect of Institutions of Technical Education under the Council's purview. Universities are competent to take appropriate steps to control incidents of ragging, including installation of surveillance mechanism, if any.

Power situation in the country

*377. SHRI KARNENDU BHATTACHARJEE: Will the Minister of POWER be pleased to state:

(a") whether the power situation in the country is getting worse;

(b) if so, whether priority is to be given for power generation in Tenth and Eleventh Five Year Plans for power generation capacity of 41,000 and 51,000 MW respectively;

(c) whether States have also been directed to make special efforts for taking concrete steps in this direction; and

(d) if so, the details thereof?

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE): (a) In spite of growth in generation of the order of 7.3% in April-November this year, there is an overall shortage of power in the country, primarily, due to increase in demand for power outstripping the availability of power. The shortages vary from State to State on season to season, day to day and hour to hour basis depending upon the demand and supply of power. The average energy and peak shortage in the country during the current year was of the order of 8.3% and 12.2% respectively State-wise power supply position during April-November, 2006 is given in Statement (See below).

(b) National Electricity Policy envisages elimination of power shortages by 2012. Central Electricity Authority had assessed capacity addition requirement of about 1,00,000 MW during 10th & 11th Plans. Capacity addition of about 30,640 MW is being monitored for completion during 10th Plan.

(c) and (d) In a conference of Energy/Power Secretaries of States and Chiefs of Power Utilities organized by Ministry of Power on 30th May, 2006 and Power Minister's Conference held on 16th November, 2006, States have been advised to plan and prepare for capacity addition during the 11th Plan keeping in view their anticipated demand.